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SLP(C)No. 18784-18785 OF 2003

ITEM No.4

Court No. 9

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.Nos.3-4 In

Petition(s) for Special Leave to Appeal (C) Nos.18784-18785/2003

M/S. M. PRATAP REDDY AND SONS AND ANR.

Petitioner (s)

VERSUS

SAMALA RAJA MALLAIAH AND ORS.

Respondent (s)

(For directions)

Date : 26/04/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. S.W.A. Qadri, Adv.

Mr. Chandra Prakash, Adv.

Mr. Lakshmi Raman Singh,Adv.

For Respondent (s)Mr. M. Srinivas R. Rao, Adv.

Mr. Srinivas Kotni, Adv.

for Ms. Neeru Vaid,Adv.

UPON hearing counsel the Court made the following
O R D E R

I.A.Nos.3 & 4 are dismissed as withdrawn.

Sarita
Court Master

(Shelly Sengupta)